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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 125/397-398/NCLT/AHM/2016 (New) CP No. 34/397-398/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Ashok Kumar Khosla

V/s.

PGH International Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kural & Vaishnau	Advocate	Petitioner	Vous
2.	Smarpuch Smot	Ahr	les No. 2	
2	J. Carla	v - DAV.	Reak	
	$\cdot$	·	og. Petitioner	
5	. Hamesh Maide SK. Raha	PC3	Respondent	The state of the s

## <u>ORDER</u>

Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Kunal Vaishnav present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Original Respondent No. 1. Learned Advocate Mr. Amalpushp Shroti present for Original Respondent No. 2. Learned Advocate Mr. L.J. Golani present for Original Respondent.

In view of pendency of IA 192/2017 and IA 261/2017.

List the matter on 23.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 26th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL